

ITEM NO.17 Court 1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Suo Motu Writ (Cr1.) No. 3/2021

IN RE VIOLENCE IN LAKHIMPUR KHERI (UP) LEADING TO LOSS OF LIFE

(FOR ADMISSION)

Date : 07-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

By Courts Motion

Mr. Shiv Kumar Tripathi

For State of U.P.

Ms. Garima Prashad, AAG, UP  
Ms. Ruchira Goel, AOR  
Mr. Shantanu Singh, Adv.

For Intervenor(s)

Mr. Harshvir Pratap Sharma, Sr. Adv.  
Ms. Astha Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Heard Mr. Shiv Kumar Tripathi, who has filed a letter petition to this Court for some time.

Heard Ms. Garima Prashad, learned Additional Advocate General for the State of U.P. also.

During the course of hearing, learned Additional Advocate General has informed that Special Investigation Team has already been constituted to enquire into the tragic incident where precious lives of 8 persons are lost in Lakhimpur Kheri District on 3-10-2021.

She has further informed that the Commission of Inquiry has also been constituted in the matter which is reported to be headed by a Retired Hon'ble Judge of the High Court of Judicature at Allahabd.

She submits that she will file a Status Report in the matter.

During the course of hearing, it is informed by Mr. Amritpal Singh Khalsa that the mother of deceased Mr. Lovepreet Singh is in critical condition, due to shock of loss of her son, and an oral prayer has been made to provide her best medical treatment.

In view of the above, we direct the learned Additional Advocate General to look into the matter personally and provide best medical treatment to the mother of the deceased in a reputed Government Medical College/Hospital at U.P.

The Registry is directed to convert this *Suo Motu* Writ Petition (Crl.) into a Public Interest Litigation (Writ Petition Crl.) immediately.

List the matter tomorrow, i.e., 8<sup>th</sup> October, 2021 to enable learned AAG to file a Status Report.

The Registry is directed to print the name of Mr. Shiv Kumar Tripathi in the tomorrow's cause list without fail.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
COURT MASTER (NSH)